

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 65(ND)/2015  
RT CP NO. 77/Chd/Pb/2016**

Amarjit Singh Toor & Anr.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:   None for Petitioners  
              Mr.Rohit Khanna and Mr.Raghav Kapoor, Advocates  
              For respondent No.1  
              Ms.Meghna Malik, Advocates for respondents No.5,6,7&15

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 16.02.2018.

Sd/-

Court Officer

December 18, 2017

subbu